

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 29 OF 2009

In the matter of Sections 433, 434
and 439 and other relevant
provisions of the Companies Act,
1956.

And

In the matter of Winding – up of
Introduction Trade Shows Private
Limited a Company registered
under the provisions of the
Companies Act, 1956 and having
its registered office at 318, Morya
Estate, New Link Road, Andheri
(West), Mumbai – 400 053.

...Company

Mr. Ritesh Shah, adult of Mumbai)
Sole proprietor of M/s. Stylus Arts)
having his office at 26, Kahan Nagar)
Society, N. C. Kelkar Road, Dadar)
(W), Mumbai 400 028.)

..Petitioner

NOTICE OF PROPOSED WITHDRAWAL OF PETITION

NOTICE is hereby given that a Petition under Section 433, 434 and 439 of the Companies Act, 1956 for winding up of the Company abovenamed presented on 18th December 2008 and was admitted by the order dated 5th March 2009 passed by the Company Judge. The parties have settled their dispute and therefore, the Petitioner proposes to withdraw the said Petition. And vide order dated 31st July, 2009, the said Petition is fixed for withdrawal

